

facility of the products of registered small scale industries particularly of edible oils/balls pen refills/file covers, etc. in Orissa ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) The supply of machines on hire-purchase is, in a way, an offer of funds, an offer of foreign exchange facilities and a combination of both. NSIC takes upon itself the entire purchase procedure, starting from issue of an enquiry to the suppliers to delivery of machines. In case of imported machines, NSIC arranges foreign exchange, obtains import licence, opens the letter of credit and looks after the customs requirements and clearance of machines. The role of a person starting a small industry or of an entrepreneur is to make an application with necessary documents, pay the earnest money when an offer is made to him, and execute the hire-purchase agreement. The machines are delivered at his doorsteps.

His role then is to make efficient use of the machines, earn from their utilisation and pay to NSIC hire-purchase instalments in time. When the last hire-purchase instalment and other dues, if any, have been paid, the property in the machines is transferred to the entrepreneur who then becomes the owner.

(b) As per the Hire Purchase Scheme, Corporation supplies machines manufactured not only by NSIC and institutions/tool rooms but also by other leading/reputed manufacturers of plant and machinery in the country as per the choice of the applicants or from abroad.

(c) The Corporation provides Hire Purchase assistance only to the registered Small Scale Units. It is not necessary that the units should own land/buildings; they may have even rented premises for availing of the assistance under Hire-Purchase Scheme.

(d) According to NSIC, the following documents are required to be sent alongwith the application :

- (1) The registration certificate as Small Scale Unit from the State DI/DIC.
- (2) Quotations from suppliers from which the machines are proposed to be purchased.

- (3) Declaration from the applicants that they do not have direct/indirect dealings with the suppliers.
- (4) Attested copies of the Partnership Deed, if a partnership concern.
- (5) In the case of a Company, its Memorandum and Articles of Association, copies of their Annual Account for the last two years etc.
- (6) Two copies of the Projects Reports with a view to ensure their viability and capability to repay back the Hire Purchase instalments.
- (7) In the case of weaker sections such as SC/ST etc., supporting documents with a view to avail of the concessional terms of the scheme.

The Corporation provides marketing facilities to registered small scale units under its Government Purchase Programme, by supplying tenders free of cost as and when issued by the DGS & D. They are also exempt from payment of Eastern Money deposit. However, no direct marketing assistance has been availed of by any small scale units manufacturing edible oils/ball pen refills/file covers, in Orissa.

[Translation]

**Gas-Based Power House in Banswara,
Rajasthan**

3176. SHRI PRARHU LAL RAWAT : Will the Minister of ENERGY be pleased to state :

(a) whether Government are considering a proposal to set up a gas-based power house in Banswara (Rajasthan) ; and

(b) if so, the likely capacity in Megawatt of the Power House and the estimated cost thereof and the time by which it is likely to be started ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) No, Sir.

(b) Does not arise.